

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2778  
TO BE ANSWERED ON DECEMBER 12, 2024**

**SCHEMES TO RESOLVE WATERLOGGING ISSUES**

**NO. 2778. SHRI EATALA RAJENDER:  
SMT. D K ARUNA:  
SHRI SURESH KUMAR SHETKAR:**

**Will the Minister of Housing and Urban Affairs be pleased to state:**

- (a) whether any steps have been taken/being taken by the Government to improve connectivity between the existing canal culverts and the newly constructed stormwater drains by constructing underground drain systems, converting and enlarging nalas under roads without disturbing the beauty of the roads to avoid waterlogging, particularly in metropolitan cities like Hyderabad, Chennai, Mumbai, future planned cities and other cities/towns across the country and if so, the details thereof;**
- (b) the details of the funds sanctioned and utilised thereon; and**
- (c) the steps taken/being taken on the proposals received in this regard across the country, State-wise including Telangana and Andhra Pradesh?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

**(a) to (c): As per seventh schedule (Article 246) of the Constitution, water supply, canals, drainage and embankments are State subjects. Further, as per 12<sup>th</sup> Schedule of the Constitution, Urban Planning is the function of Urban Local Bodies (ULBs)/ Urban Development Authorities. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.**

**Ministry of Housing & Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), under which storm water drainage is an admissible component which involves construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding. States/ Union Territories (UTs) are empowered to design, prioritize and implement the projects within the broad framework of AMRUT guidelines. Under AMRUT, 841 Storm Water Drainage projects worth ₹3,018 crore have been approved. As reported by the States, 783 Storm Water Drainage projects worth ₹2,271 crore have been completed, which has resulted in elimination of 3,621 water logging points and 1379.91 km of drain. State-wise details of storm water drainage projects are at Annexure-I.**

**In the State of Andhra Pradesh, 14 storm water drainage projects have been taken up resulting in elimination of 12 water logging points. The State of Telangana has not taken up any project for storm water drainage under AMRUT.**

**Under AMRUT 2.0, rejuvenation of water bodies and wells is one of the main components. The admissible elements under this include harvesting the rainwater through storm water drains into water body (which is not receiving sewage/ effluent). Under AMRUT 2.0, 3,078 water body rejuvenation projects worth ₹6,159 crore have been approved so far. State-wise details of water body rejuvenation projects are at Annexure-II.**

**In the State of Andhra Pradesh, 196 waterbody rejuvenation projects worth ₹522.04 crore and in Telangana, 142 projects worth ₹380.11 crore have been approved.**

**Under Smart Cities Mission, a total of 95 Storm Water Drainage Projects worth ₹1,911.28 crore have been taken up. State-wise details of the projects are at Annexure-III.**

**MoHUA has also published the following documents/advisory guidelines for improving urban drainage and flood management, viz.:**

**(i) Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014:**

**[https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I\(2\).pdf](https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf)**

**(ii) Standard Operating Procedure (SOP) for Urban Flooding:**

**<http://www.tcpo.gov.in/sites/default/files/TCPO/schemes/SOP-Urban-flooding.pdf>**

**(iii) Manual on Storm Water drainage systems, 2019**

**<https://mohua.gov.in/publication/manual-on-storm-water-drainage-systems--2019.php>**

**(iv) River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution:**

**<https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf>**

**(v) Guidance Document on Creation of Rain Water Harvesting Parks:**

**<https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parks-final.pdf>**

**ANNEXURE-I REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 2778 REGARDING “SCHEMES TO RESOLVE WATERLOGGING ISSUES”, DUE FOR ANSWER IN THE LOK SABHA ON 12.12.2024.**

**STATE-WISE PROGRESS OF STORM WATER DRAINAGE PROJECTS UNDER AMRUT**

S. No	State/UTs	Total		Work Completed	
		No. of Projects	Number of water logging points	No. of Projects	Number of water logging points
1	Andaman and Nicobar Islands	8	11	8	11
2	Andhra Pradesh	14	12	4	6
3	Arunachal Pradesh	3	10	3	10
4	Bihar	3	23	2	13
5	Delhi	3	17	3	17
6	Gujarat	36	245	33	233
7	Haryana	19	306	18	241
8	Himachal Pradesh	10	244	9	244
9	Jammu and Kashmir	36	179	36	179
10	Karnataka	84	128	83	128
11	Kerala	536	1415	504	1271
12	Madhya Pradesh	23	223	22	206
13	Maharashtra	1	20	1	20
14	Mizoram	3	0	3	0
15	Nagaland	8	18	3	0
16	Rajasthan	6	30	6	30
17	Sikkim	25	853	25	853
18	Uttarakhand	16	104	15	103
19	West Bengal	7	68	5	56
	<b>Total</b>	<b>841</b>	<b>3906</b>	<b>783</b>	<b>3621</b>

**ANNEXURE-II REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 2778 REGARDING “SCHEMES TO RESOLVE WATERLOGGING ISSUES”, DUE FOR ANSWER IN THE LOK SABHA ON 12.12.2024.**

**STATE WISE WATERBODY REJUVENATION PROJECTS APPROVED UNDER AMRUT 2.0**

State	Total Approved Projects			
	No. of Projects	Cost (in Cr.)	Area (in sq. km)	Proposed Volume (ML)
ANDHRA PRADESH	196	522.04	81.68	4,105,794.64
ARUNACHAL PRADESH	4	12.32	0.12	118,060.21
ASSAM	34	18.48	1.56	656,598.96
BIHAR	7	11.64	2.56	43,211.18
CHHATTISGARH	60	49.68	1.54	1,901,285.00
DELHI	45	157.30	0.50	757,254.70
GOA	2	11.96	0.02	60,765.12
GUJARAT	188	650.93	26.45	3,178,815.95
HIMACHAL PRADESH	19	8.39	2.11	11,475.86
JAMMU AND KASHMIR	50	19.29	1.25	152,375.55
JHARKHAND	70	106.28	2.53	578,325.91
KARNATAKA	203	542.27	41.02	2,132,098.30
KERALA	371	145.08	3.38	2,130,087.92
LADAKH	1	3.00	0.00	0.00
MADHYA PRADESH	430	511.75	89.48	6,416,623.75
MAHARASHTRA	99	1,555.01	56.94	2,452,315.66
MANIPUR	21	4.28	0.26	151,934.47
MIZORAM	73	12.00	3.80	232.50
NAGALAND	1	0.76	0.03	31,961.99
ODISHA	137	184.31	8.33	3,663,689.53
PUDUCHERRY	9	9.17	1.05	50,354.51
PUNJAB	23	57.24	0.82	503,582.99
RAJASTHAN	98	356.33	23.07	2,032,020.98
SIKKIM	1	1.25	0.18	3.50
TAMIL NADU	474	229.19	20.83	7,019,605.78
TELANGANA	142	380.11	63.55	1,461,092.15
TRIPURA	9	22.46	0.11	63,784.16
UTTAR PRADESH	194	385.64	3.30	3,979,023.21
WEST BENGAL	117	191.13	38.72	2,893,471.86
<b>Grand Total</b>	<b>3,078</b>	<b>6,159.29</b>	<b>475.19</b>	<b>46,545,846.31</b>

**ANNEXURE-III REFERRED TO IN REPLY TO PART (a) to (c) OF UNSTARRED QUESTION NO. 2778 REGARDING “SCHEMES TO RESOLVE WATERLOGGING ISSUES”, DUE FOR ANSWER IN THE LOK SABHA ON 12.12.2024.**

**STORM WATER DRAINAGE PROJECTS UNDER SMART CITY MISSION**

S.No.	State	Total	
		No	Project Cost (In ₹ Cr.)
1	Arunachal Pradesh	2	35.51
2	Bihar	2	313.68
3	Chhattisgarh	9	73.9
4	Gujarat	5	244.38
5	Haryana	1	8.35
6	Jharkhand	1	46.67
7	Karnataka	12	109.57
8	Kerala	1	10
9	Madhya Pradesh	4	98.81
10	Maharashtra	1	31.85
11	Odisha	1	83.68
12	Puducherry	20	73.37
13	Punjab	2	22.21
14	Rajasthan	1	2.88
15	Tamil Nadu	23	433.6
16	Telangana	1	189.79
17	Tripura	5	5.12
18	Uttar Pradesh	4	127.91
<b>Total</b>		<b>95</b>	<b>1911.28</b>